

1	2	3
18.	Mizoram	5.83
19.	Nagaland	13.12
20.	Odisha	19.05
21.	Punjab	20.05
22.	Rajasthan	38.17
23.	Sikkim	2.17
24.	Tamil Nadu	42.54
25.	Tripura	9.58
26.	Telangana	21.35
27.	Uttar Pradesh	77.16
28.	Uttarakhand	4.11
29.	West Bengal	35.3
TOTAL		685.09
Contingency Reserve		38.45
Mega City Policing		45.00
PMU		0.45
GRAND TOTAL		769.00

Disappearance of girls from Maharashtra

1849. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that every year, 2000 small girls are disappearing from Maharashtra;
- (b) if so, the precautionary measures Government is taking in this regard; and
- (c) how operation 'Muskan' is helping to resolve this issue?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) As per the information provided by the National Crime Records Bureau (NCRB), a total of 6844, 2543 and 2532 girls (upto 18 years) were reported missing in the State of Maharashtra during 2014, 2015 and 2016 respectively.

(b) and (c) Ministry of Home Affairs advised all States/UTs to rescue the missing children by way of conducting month long sustained campaigns throughout the country. Five sustained campaigns namely, "Operation Smile" (from 1st January, 2015 to 31st January, 2015), "Operation Muskaan" (from 1st July, 2015 to 31st July, 2015), "Operation Smile-II" (from 1-31 January, 2016), "Operation Muskaan-II" (from 1st July, 2016 to 31st July, 2016) and "Operation Muskaan-III" (from 1st July, 2017 to 31st July, 2017) have been conducted.

'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and order, protection of life and property of the citizens rests primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. Ministry of Home Affairs has issued Advisories for combating crimes against children. These Advisories are also available on www.mha.nic.in.

Ministry of Women and Child Development (MWCD), in order to provide outreach services to the missing children or needy children, is operating Child helpline no. 1098 which is operational 24/7. Apart from this Railway Childlines at 33 major railway platforms are also being operated to provide assistance to any needy child. In addition to this, MWCD has developed a national tracking system for missing and vulnerable children *i.e.* TrackChild portal and it has been implemented across the country. The URL of TrackChild is www.trackthemissingchild.gov.in. MWCD had also launched Khoya-Paya on 2nd June, 2015 which is an enabling platform, where citizens can report missing children as well as sightings of their whereabouts without loosing much time. Found children can also be reported. Khoya-Paya has been integrated as a module under the citizen corner in TrackChild.

In addition, Standard Operating Procedure (SOP) has been prepared for tracing missing children, and has been circulated to all the States and UTs for further dissemination to all other stake holders such as Police, Child Welfare Committees (CWCs) Juvenile Justice Boards (JJBs) etc. This SOP lays down uniform guidelines for expediting the search and rehabilitation of a missing child all over the country.

In the State of Maharashtra, all the police units have been directed to file F.I.R. in case of missing minors instead of just taking "missing" entries in the diary vide Government circular dated 10/11/2014. If the missing child is not found within 4 months, then the case is transferred to the Anti Human Trafficking Unit. 12 Anti Human Trafficking Units have been formed in the state. The Director General of Police,

Maharashtra State *vide* letter dated 17/11/2014 has issued revised SOP in this regard to all police units. The details of the action taken during operation 'Muskan' between the months of July 2015 to July 2017 in the State of Maharashtra are given below:

Sl. No.	Operation Muskan (Five editions)	Missing Children traced in cases which have been reported and are on police record		Missing children traced in cases which have not reported been and are not on police record		Total number of missing children recovered
		Boy	Girl	Boy	Girl	
1.	July 2015	280	505	2564	947	4296
2.	Jan 2016	292	373	2664	915	4244
3.	April 2016	143	308	2356	834	3641
4.	June 2016	174	323	1805	827	3129
5.	July 2017	197	448	3035	1122	4802
TOTAL		1086	1957	12424	4645	20112

Accurate data of employment in the country

†1850. CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the details of precise data about employment in the country and the number of employment provided by Government of India during the last three years; and

(b) reaction of the Ministry about the views expressed recently by Chairman of Economic Advisory Council of the Prime Minister that there is no precise data about employment in the country, and the steps being taken by the Ministry to provide correct and precise data?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) To ascertain employment and unemployment situation in the country, Labour Bureau, Ministry of Labour and

†Original notice of the question was received in Hindi.